

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE ASHOK MENON

FRIDAY, THE 15TH DAY OF MAY 2020 / 25TH VAISAKHA, 1942

CRL.MC.NO.2612 OF 2020

(CRIME NO. VC 02/2020/SCE VACB SPECIAL CELL, ERNAKULAM)

PETITIONER/ ACCUSED

DR. JACOB THOMAS IPS,
AGED 59 YEARS,
S/O. THOMAS,
MD, METAL INDUSTRIES LTD
KERALA

BY ADVOCATES

S. RAJEEV
K. K. DHEERENDRAKRISHNAN
V. VINAY
D. FEROZE
K. ANAND

RESPONDENT/STATE/ COMPLAINANT

STATE OF KERALA,
REP. BY PUBLIC PROSECUTOR,
HIGH COURT OF KERALA,
ERNAKULAM -682 031
(CRIME NO. VC 02/2020/SCE
VACB SPECIAL CELL, ERNAKULAM)

BY PUBLIC PROSECUTOR SRI.AMJAD ALI

THIS CRIMINAL MC HAVING COME UP FOR ADMISSION ON 15.05.2020,
THE COURT ON THE SAME DAY ORDERED/PASSED THE FOLLOWING:

ASHOK MENON, J.

CrI.MC No.2612 of 2020

Dated this the 15th day of May, 2020

O R D E R

PP to get instructions.

Post for admission/hearing on 20.5.2020.

**ASHOK MENON
JUDGE**

js